

Calcutta High Court (Appellate Side)

Peonbook Report From 30-06-2021 To 30-06-2021 For (All) Maincase & (All)

Pending : 104 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	WPA(P)/189/2021	30-06-2021	SAROJ SINGH AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA SANKAR MANDAL
2	CRA/215/2021	30-06-2021	SUBHAS CHANDRA LAYEK VS THE CENTRAL BUREAU OF INVESTIGATION	A K UPADHYAY
3	CPAN/429/2021	30-06-2021	SUDIPTA GHOSH VS KANAILAL DEY	SAKTI PADA JANA
4	CPAN/430/2021	30-06-2021	SHILABATI HOSPITA PVT LTD AND ORS VS DR. TUSHAR KANTI KARMAKAR	SAURABH MAITRA
5	MAT/600/2021	30-06-2021	JAYASRI DISTRIBUTOR ENTERPRISE PRIVATE LTD. VS GAUTAM SAHA AND ORS	ARINDAM PAUL
6	MAT/601/2021	30-06-2021	JAYASRI DISTRIBUTORS ENTERPRISE PRIVATE LTD. VS GAUTAM SAHA AND ORS	ARINDAM PAUL
7	MAT/602/2021	30-06-2021	MRITYUNJAY KUMAR PANDEY VS STATE OF WEST BENGAL AND ORS.	ARUN KUMAR UPADHYAY
8	MAT/603/2021	30-06-2021	JAJNASENI MUKHERJEE NEE MONDAL VS STATE OF WEST BENGAL AND ORS.	SOUGATA MITRA
9	MAT/604/2021	30-06-2021	PINKU PANJA VS STATE OF WEST BENGAL AND ORS.	SANJAY SAHA
10	CO/1225/2021	30-06-2021	SHEFALI DAS VS REBA RANI GHOSH AND OTHERS	MUKTESWAR MAITY
11	CO/1226/2021	30-06-2021	TRIPTI DAS AND OTHERS VS SHRIRAM GENERAL INSURANCE CO LTD AND OTHERS	SEVANTI ROY
12	CO/1227/2021	30-06-2021	S.E RAILWAY MENS CONGRESS VS ABHISEK DEBNATH AND ORS.	AMAL KR. SAHA
13	CRR/1391/2021	30-06-2021	TUSHAR KANTI SEN AND ANOTHER VS STATE OF WEST BENGAL AND ANOTHER	SHALINI BASU
14	CRM/4377/2021	30-06-2021	IBHARIM SHAIKH VS STATE OF WEST BENGAL	MD GOLA NURE IMROHI
15	CRM/4378/2021	30-06-2021	TANUSHRI HEMBRAM MANDI ANDF OTHERS VS STATE OF WEST BENGAL	OISANI MUKHERJEE
16	CRM/4379/2021	30-06-2021	MD RUBEL ANWAR @ SK RUHUL VS STATE OF WEST BENGAL	MAZHAR HOSSAIN CHOWDHURY
17	CRM/4380/2021	30-06-2021	KHAINUL SK @ MAINUL SK AND ANOTHER VS STATE OF WEST BENGAL	ASRAF MONDAL
18	CRM/4381/2021	30-06-2021	SUDEEP GHOSH VS STATE OF WEST BENGAL	AMITABHA KARMAKAR
19	CRM/4382/2021	30-06-2021	SK MAFIJUDDIN AND ORS VS STATE OF WEST BENGAL	AMITAVA KARMAKAR
20	CRM/4383/2021	30-06-2021	BHARAT CHANDRA SAHA AND ORS VS STATE OF WEST BENGAL	Asraf Mandal
21	CRM/4384/2021	30-06-2021	PAMELA GOSWAMI AND ORS VS STATE OF WEST BENGAL	ABHIJIT CHOWDHURY
22	CRM/4385/2021	30-06-2021	HAJIKUL SK ALIAS HAJIKUL ISLAM AND ANR VS STATE OF WEST BENGAL	TAPODIP GUPTA
23	CRM/4386/2021	30-06-2021	SOURESH BISWAS ALIAS SAIRES BISWAS AND ANR VS STATE OF WEST BENGAL	MANAS KR DAS
24	CRM/4387/2021	30-06-2021	RABI DAS ALIAS ROBI VS STATE OF WEST BENGAL	MRS SONALI DAS
25	CRM/4388/2021	30-06-2021	AMAL BISWAS AND OTHERS VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY
26	CRM/4389/2021	30-06-2021	SUNIL KUMAR SAU VS STATE OF WEST BENGAL	RAJEEV LOCHAN
27	CRM/4390/2021	30-06-2021	RANJIT DAS VS STATE OF WEST BENGAL	SUBHASIS PACHCHAL
28	CRM/4391/2021	30-06-2021	RATHILAL SINGHA AND ORS VS STATE OF WEST BENGAL	TIRTHAPATI ACHARYA
29	CRM/4392/2021	30-06-2021	POLTU SK@JUYEL SK VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN
30	CRM/4393/2021	30-06-2021	AJAY SARKAR VS STATE OF WEST BENGAL	TAPODIP GUPTA
31	CRM/4394/2021	30-06-2021	BISWANATH DAS VS NARCOTICS CONTROL BUREAU	BISWAJIT MANNA
32	CRM/4395/2021	30-06-2021	ASRAFUL SK@ASRAF VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN
33	CRM/4396/2021	30-06-2021	KALPANA ROY VS STATE OF WEST BENGAL	SOMESH KUMAR GHOSH
34	CRM/4397/2021	30-06-2021	PALASH CHAKRABORTY VS STATE OF WEST BENGAL	SOURAV PAUL
35	CRM/4398/2021	30-06-2021	SUBROTA MONDAL@SUBRATA MONDAL AND OTHERS VS STATE OF WEST BENGAL	SOMNATH MAJUMDER
36	CRM/4399/2021	30-06-2021	MAHESH PASWAN @ MAHESH PASMAN AND ANOTHER VS STATE OF WEST BENGAL	MAZHAR HOSSAIN CHOUDHURY
37	CRM/4400/2021	30-06-2021	MALLIKA RAKSHIT@SHIPRA VS STATE OF WEST BENGAL	OISANI MUKHERJEE
38	CRM/4401/2021	30-06-2021	RAFIKUL ISLAM VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK
39	CRM/4402/2021	30-06-2021	SUKUMAR BARMAN VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY
40	CRM/4403/2021	30-06-2021	KUTUBUDDIN MOLLA VS STATE OF WEST BENGAL	SAYAN KANJILAL
41	CRM/4404/2021	30-06-2021	SANJOY BARMAN AND OTHERS VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY
42	CRM/4405/2021	30-06-2021	RANJAN MAHATO@ MAHATA AND ANOTHER VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY

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43	CRM/4406/2021	30-06-2021	RATAN BANIK AND OTHERS VS STATE OF WEST BENGAL	DHANANJAY BANERJEE
44	CRM/4407/2021	30-06-2021	PROBIR SARKAR @ PROBIR DAS @ PRABIR AND OTHERS VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY
45	CRM/4408/2021	30-06-2021	MOMENUR RAHAMAN @ MAMINUR RAHAMAN AND OTHERS VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY
46	CRM/4409/2021	30-06-2021	IMAM SK VS STATE OF WEST BENGAL	SARTHAK MONDAL
47	CRM/4410/2021	30-06-2021	RAJDEEP PRAMANIK VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
48	CRM/4411/2021	30-06-2021	MD ZAMIR VS STATE OF WEST BENGAL	OINDRILLA GHOSH
49	WPA/10905/2021	30-06-2021	MONORANJAN DUTTA VS STATE OF WEST BENGAL AND ORS.	SIMA GHOSH
50	WPA/10906/2021	30-06-2021	NITYANANDA RAY VS STATE OF WEST BENGAL AND ORS.	ARANYA SAHA
51	WPA/10907/2021	30-06-2021	KRISHNA ROY CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	KUNTAL MUKHERJEE
52	WPA/10908/2021	30-06-2021	STATE BANK OF INDIA VS STATE OF WEST BENGAL AND ORS.	PIJUSH KANTI RAY
53	WPA/10909/2021	30-06-2021	BINA RAY VS STATE OF WEST BENGAL AND ORS.	MANISANKAR CHATTOPADHYAY
54	WPA/10910/2021	30-06-2021	RANJANA BHARTI VS INTERNAL COMPLAINTS COMMITTEE KOLKATA SOUTH REGION, CENTRAL BANK OF INDIA AND ORS	PUSPAL CHAKRABORTY
55	WPA/10911/2021	30-06-2021	GOUR CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	DEBANIK BANERJEE
56	WPA/10912/2021	30-06-2021	ARUN KUMAR TANTIA AND ANR VS UNION OF INDIA AND ORS.	PUJON CHATTERJEE
57	WPA/10913/2021	30-06-2021	KANISHK SINHA VS UNION OF INDIA AND ORS.	BHASKAR SENGUPTA
58	WPA/10914/2021	30-06-2021	SUSANTA GIRI VS STATE OF WEST BENGAL AND ORS.	PARTHA PRATIM MUKHOPADHYAY
59	WPA/10915/2021	30-06-2021	MANOJ MANDAL VS THE CENTRAL BANK OF INDIA AND ORS	MALAY DHAR
60	WPA/10916/2021	30-06-2021	M/S. ALLED INFRASTRUCTURE AND PROJECTS PVT LTD VS THE EASTERN COALFIELDS LTD ANR ORS	KUSHAGRA SHAH
61	WPA/10917/2021	30-06-2021	IMAN ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
62	WPA/10918/2021	30-06-2021	OZIR DAS ALIAS AJIT DAS ALIAS AJIR DAS VS STATE OF WEST BENGAL AND ORS.	RAMEEZ ALAM
63	WPA/10919/2021	30-06-2021	AJAY SINGH VS UNION OF INDIA AND ORS.	UJJAL RAY
64	WPA/10920/2021	30-06-2021	BAISHAKHI PAL VS STATE OF WEST BENGAL AND ORS.	DEBASREE DHAMALI
65	WPA/10921/2021	30-06-2021	SARASWATI DAS VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
66	WPA/10922/2021	30-06-2021	PRIYABRATA ROY VS STATE OF WEST BENGAL AND ORS.	ROBIUL ISLAM
67	WPA/10923/2021	30-06-2021	DEBASHRITA GHOSH AND OTHER VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
68	WPA/10924/2021	30-06-2021	RAMESHBHAI M MEHTA@RAMESH MAHTA VS THE KMC AND ORS	SANJIDA SULTANA
69	WPA/10925/2021	30-06-2021	CHITTARANJAN JOARDAR VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
70	WPA/10926/2021	30-06-2021	M/S A R STANCHEM PRIVATE LIMITED AND ANOTHER VS UNION OF INDIA AND ORS.	NILOTPAL CHOUDHURY
71	WPA/10927/2021	30-06-2021	JAYITA DAS ALIAS JOYITA DAS VS STATE OF WEST BENGAL AND ORS.	SOMNATH MAJUMDER
72	WPA/10928/2021	30-06-2021	AYESHA NIZAM VS STATE OF WEST BENGAL AND ORS.	SHAHNAWAZ ALAM
73	WPA/10929/2021	30-06-2021	LAXMI PAUL VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
74	WPA/10930/2021	30-06-2021	SAIKAT CHAKRABORTY AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOWDHURY
75	WPA/10931/2021	30-06-2021	PUSPENDU CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUDHARSHAN GHOSH
76	WPA/10932/2021	30-06-2021	MITALI CHONGDAR VS THE HOWRAH MUNICIPAL CORPORATION AND OTHERS	TANMOY MUKHERJEE
77	WPA/10933/2021	30-06-2021	MD TAZ VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
78	WPA/10934/2021	30-06-2021	ANITA DEBNATH VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
79	WPA/10935/2021	30-06-2021	SARBANI BISWAS VS SOUTH DUM DUM MUNICIPALITY AND OTHERS	SOURJYA DAS
80	WPA/10936/2021	30-06-2021	SOHANI MIDDEY VS STATE OF WEST BENGAL AND ORS.	SK. TOSLIM ALI
81	WPA/10937/2021	30-06-2021	MD PARVEJ ALAM VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
82	WPA/10938/2021	30-06-2021	TRIDIB SUNDAR BAHADUR VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
83	WPA/10939/2021	30-06-2021	CHHOTAN SAHA VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
84	WPA/10940/2021	30-06-2021	APARNA KHATUA AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOWDHURY
85	WPA/10941/2021	30-06-2021	ATANU BHATTACHARYA AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOWDHURY
86	WPA/10942/2021	30-06-2021	ABHISHEK DEY VS UNION OF INDIA AND ORS.	GOPA BISWAS
87	WPA/10943/2021	30-06-2021	TAPAS KUMAR DARBAR AND ANR VS UNION OF INDIA AND ORS.	GOPA BISWAS
88	WPA/10944/2021	30-06-2021	SHAHANARA KHATUN AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOWDHURY
89	WPA/10945/2021	30-06-2021	SOMA CHOWDHURY AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS

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90	WPA/10946/2021	30-06-2021	MAMAKI PATRA AND ANR VS UNION OF INDIA AND ORS.	GOPA BISWAS
91	WPA/10947/2021	30-06-2021	GOBINDA MANDAL VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
92	WPA/10948/2021	30-06-2021	SUDIP MAHATO VS UNION OF INDIA AND ORS.	DEBASISH KUNDU
93	WPA/10949/2021	30-06-2021	PRASANTA DAS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
94	WPA/10950/2021	30-06-2021	M/S CITY DEVCON PVT LTD AND OTHERS VS STATE OF WEST BENGAL AND ORS.	MD ZOHAIB RAUF
95	WPA/10951/2021	30-06-2021	M/S SHREE SHAKTI UDYOG AND OTHERS VS UNION OF INDIA AND ORS.	RAJDEEP BHATTACHARYA
96	WPA/10952/2021	30-06-2021	PAYEL KARMAKAR VS STATE OF WEST BENGAL AND ORS.	KAUSHIK BISWAS
97	WPA/10953/2021	30-06-2021	RAJEN PROSAD AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
98	WPA/10954/2021	30-06-2021	SUSANTA BETAL AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
99	WPA/10955/2021	30-06-2021	LALITA BARMAN VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
100	WPA/10956/2021	30-06-2021	SANTOSH SARKAR VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
101	WPA/10957/2021	30-06-2021	AFJAL HOSSAIN VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
102	WPA/10958/2021	30-06-2021	NABAKANTA SASMAL AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
103	WPA/10959/2021	30-06-2021	BIKASH SARKAR VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
104	WPA/10960/2021	30-06-2021	SUDIP BALA VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS